

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA No. 247/2010

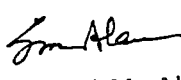
Date of Order: 19.01.2011

Mr. K.K. Shah, counsel for applicant.
Mr. M. Godara, proxy counsel for
Mr. Vinit Mathur, counsel for respondents.

Shri K.K. Shah, learned advocate appearing for the
applicant, seeks permission to withdraw this Original Application.

In view of the submission made by the learned advocate of
the applicant, permission is granted. Accordingly, this Original
Application stands dismissed as withdrawn.


[Sudhir Kumar]
Administrative Member


[Justice S.M.M. Alam]
Judicial Member

nlk

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दिनांक 21/4/16 के आदेशानुसार
मेरी उपस्थिति में दिनांक 9/6/16
को धन-III व III नष्ट किए गए।

अनुमान अधिकारी
केन्द्रीय प्रशासनिक अधिकरण
जोधपुर न्यायपीठ, जोधपुर